

One Family one Child Norm

3771. SHRI P. KOLANDAIVELU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government consider that 'One Family One Child' norm should be implemented by all the States in the country; and

(b) if so, whether a legislation to this effect is proposed to be brought forward?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The family Welfare Programme in India is being promoted on a voluntary basis as a people's movement in keeping with the democratic traditions of the country. The programme seeks to promote responsible parenthood with a two-child norm—male, female or both—through independent choice of Family Planning method best suited to the acceptor. However, the States have been requested to take a conscious view in regard to providing sterilisation services to highly motivated couples who voluntarily opt to restrict their family size to one child.

(b) There is no proposal to bring forward legislation to implement one family, one child norm.

Damage Due to Vaccination Against Influenza

3772. DR. T. KALPANA DEVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether as per findings of Osmania University, vaccination against influenza can damage genes and may prove to be lethal to the unborn babies;

(b) if so, whether any follow-up action

has been taken/proposed on the above findings; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). No vaccine against influenza is manufactured in India. The Government of India is also not using any vaccines for control of Influenza. However vaccines can be imported from abroad.

The Government of India is not aware that vaccination against Influenza can damage genes and may prove lethal to the unborn babies.

[*Translation*]

Night Shelters in Delhi

3773. SHRI MADAN PANDEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any plan has been drawn for the construction of night shelters in Delhi during the year 1989-90; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The Slum Wing of the Delhi Development Authority proposes to construct 7 Night Shelters, one each at Turkman Gate, Maya Puri, Kirti Nagar, Okhla and Wazir pur and 2 at Asaf Ali Road, during the year 1989-90 to provide for about 2,000 persons. The Night Shelters will be provided with toilets/bath, water supply, jute mattresses, blankets, reading material and television sets. The beneficiaries will be charged a nominal